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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 02 of 2003
In
Original Application No. 1549/1994

Allahabad this the 28th day of May, 2003

• Hon'ble Maj Gen K.K. Srivastava, Member (A)
Hon'ble Mr.A.K. Bhatnagar, Member (J)

Jai Shankar Mishra Applicant

By Advocate Shri V.K. Srivastava

Versus

Union of India and Others Respondents

By Advocate Shri A. Sthalekar

O R D E R (Oral)

By Hon'ble Maj Gen K.K. Srivastava, Member (A)

This review application has been filed under Section 17 of C.A.T.(Procedure)Rules, 1987 for review of the order of this Tribunal dated 04.12.2002 passed in O.A.No.1549 of 1994.

2. Learned counsel for the applicant thorough this review application has tried for re-hearing of the case, as order was passed ex parte. We have perused the order dated 04.12.2002. The O.A.No.1549/94 has been decided on merits. The facts raised by the applicant have been well considered. Re-hearing of the case is not permissible under law. We do not find any error apparent on the face of record. No ground for review is made out. The review application is rejected.

Am
/M.M./ Member (J)

Shrivastava
Member (A)